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- Ministry of Rehabilitation Notification S. R. O. No. 2503/R. Amdt. VIII.. dated the 26th October, 1956, publishing an amendment to the Displaced Persons (Compensation and Rehabilitation) Rules, 1955.
- of Rehabilitation (iii) Ministry Notification S. R. O. No. 2616/R. Amdt. IX.. dated 29th October, publishing 1956. certain amendments to the Displaced (Compensation Persons and Rehabilitation) Rules, 1955.
- of Rehabilitation Ministry Notification S. R. O. No-2615/R. Amdt. X., dated the 29th October, 1956, publishing an amendment to Displaced Persons (Compensation and Rehabilitation) Rules, 1955.

[Placed in Library, See No. S-468/56 for (i) to (iv).]

ACTION TAKEN BY THE GOVERNMENT ON ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN BY MINISTERS AND ON SUGGESTIONS MADE BY MEMBERS

THE MINISTER FOR PARLIAMENTARY AFFAIRS (SHRI SATYA-NARAYAN SINHA): Sir, I beg to lay on the Table the following statements showing the action taken by the Government on the various assurances, promises and undertakings given by Ministers and on suggestions made by members dunne the various sessions shown against each: -

Assurances etc.—

- II.—Fourteenth (i) Statement No. Session, 1956.
- (ii) Statement No. IV.—Thirteenth Session, 1956.
- (iii) Statement No. V.—Twelfth Session, 1956.
- (iv) Statement X.—Tenth No. Session, 1956.
- (v) Statement No. XIII.-Ninth Session, 1955.

- XXIX.— Fifth (vi) Statement No. Session, 1953.
- (vii) Supplementary Statement No. XXVII.—Fourth Section, 1953.
 - (viii) Supplementary Statement XXXI—Third Session, 1953.

[See Appendix XV, Annexures Nos. 7 to 14 for (i) to (viii).]

Suggestions.— Statement No. VI.--Fifth Session, 1953.

[See Appendix XV, Annexure No. 15.]

REPORT OF THE JOINT COM-MITTEE OF THE HOUSES ON THE STANDARDS OF WEIGHTS AND **MEASURES BILL, 1956**

SHRIMATI K. BHARATHI (TRA-VANCORE-COCHIN): Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the Bill to establish standards of weights and measures based on the metric system.

REPORT OF THE JOINT COM MITTEE OF THE HOUSES ON THE MOTOR **VEHICLES** (AMENDMENT) BILL, 1955-

SHRI AMAR NATH AGRAWAL (Uttar Pradesh): Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the Bill further to amend the Motor Vehicles Act, 1939.

EVIDENCE TENDERED BEFORE THE JOINT COMMITTEE OF THE HOUSES ON THE MOTOR VEHICLES (AMENDMENT) BILL, 1955

SHRI AMAR NATH AGRAWAL: Sir, I beg to lay on the TaWe the evidence tendered before the Joint Committee of the Houses on the Motor Vehicles (Amendment) Bill, 1955.